

**High Court of Jammu and Kashmir at Srinagar.**

Order

No: 728

Dated: 7/9/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	Salary.	002 T.E.	007 O.E.	014 POL	054 Furniture & furnishings	641- P&ORB (NPS)
1	Pr. D&S Judge, Budgam.	40.00	---	---	---	---	0.20
2	Pr. D&S Judge, Ganderbal.	---	---	---	---	0.50	---
3	Pr. D&S Judge, Udhampur.	50.00	---	0.30	0.30	---	0.50
4	Pr. D&S Judge, Anantnag.	---	---	---	---	0.40	---
5	Addl. D&S Judge, Udhampur	10.00	---	0.15	0.10	---	---
6	C.J.M. Samba.	---	0.20	---	---	---	---
7	Elect. Magistrate, Jammu.	---	---	0.10	0.20	---	---
8	Spl. Mob. Mag. Jammu.	10.00	---	---	---	---	0.50
9	Addl. Mob. Mag. Surankote.	---	---	---	---	---	0.50
10	Addl. Mob. Mag. Khaltsi.	---	---	---	---	0.30	---
11	Addl. Mob. Mag. Samba	---	---	0.10	0.15	---	0.50
12.	Munsiff, Gool.	---	---	0.15	---	---	---
13.	Distt. Mob. Mag. (Tr) Udhampur.	20.00	---	0.20	0.20	---	0.50

By Order.

*[Signature]*  
Deputy Registrar (Accts) 7/9/18

No: 35524-45/AC

Dated: 7/9/2018

Copy to the:-

- 1-4 Pr. D&S Judge, Budgam/Ganderbal/Udhampur/Anantnag.
5. Addl. D&S Judge, Udhampur.
6. C.J.M. Samba.
7. Electricity Magistrate, Jammu.
8. Spl. Mob. Magistrate, Jammu.
- 9-11 Addl. Mob. Mag. Surankote/Khaltsi/Samba.
12. Munsiff, Gool.
13. Distt. Mob. Mag. (Tr) Udhampur.
14. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 15-22 Treasury Officer, Budgam/Ganderbal/Udhampur/Tangmarg/Samba/Surankote/Khaltsi/Gool..
- ..... for information and necessary action.
- 23 . Order Book.

*Plc nic for up-lodging*  
*[Signature]*

*[Signature]*  
Deputy Registrar (Accts) 7/9/18